Written Answers to Ouestions

## Representation of Minority Communities on Selection Boards

@2797. SHRI MOHAMMED AFZAL alias MEEM AFZAL: Will the Minister of WELFARE be pleased to state:

- (a) whether it is a fact that 15-point programme of the Prime Minister for the welfare of the minorities requires that Boards should have Selection representatives of the members of the minority communities;
- (b) if so, the number of interviews conducted bv Delhi Administration. Statutory Bodies in Delhi Administration Government Controlled Corporations, bodies during the last one
- (c) the number of interviews where the members of the minority communities were the member of the Board; and
- (d) what action Government propose to take to remove the shortcomings, if any?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) Yes, Sir.

- (b) 82
- (c) 48
- (d) Delhi Administration has been advised to take corrective action.

# Atrocities on Harijans in Bihar

SHRI MURLIDHAR CHANDRAKANT BHANDARE: Will the Minister of WELFARE be pleased to state:

- (a) whether Government's attention has been drawn to the frequent incidents of atrocities on Harijans in Bihar. culminating at least in two greesome carnages in Savantrigha (Jehanabad) and Tindiha (Gaya) within a month;
- whether Government conducted any independent inquiries and investigations into the repeated massacres of the Harijans in the State; and
  - (c) if so, the outcome thereof?

MINISTER OF WELFARE THE (SHRI SITARAM KESRI): (a) The information is being collected from the State Government.

Papers Laid

on the Table

- (b) The Welfare Minister personally looked into the incident in Deo. Sahiara and Bihta villages of Bhojpur District on 24th June, 1991.
- (c) Relief of Rs, 8,20,000/- was provided from the Prime Minister's discretionary fund to the families.

12 00 Noon

# [The Deputy Chairman in the Chair]

### PAPERS LAID ON THE TABLE

#### Report (1987-88) of The Minorities Commission and Related Papers

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRIMATI K. KAMALA KUMARI): Madam, I lay on the Table a copy each (in English and Hindi) of the following papers:--

- (a) Tenth Annual Report of the Minorities Commission for the period from the 1st April, 1987 to 31st March, 1988, together with the action taken Memorandum thereon.
- (b) An Explanatory Note on the Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. LT 986/91 for (a), (b), (c)]
  - I. Report and Accounts (1990-91) of Projects and Equipment Corporation of India limited, New Delhi and related papers.
  - II. Report and Accounts (1990-91) of the State Trading Corporation of India Limited, New Delhi and related papers.
  - III. Report and Accounts (1990-91) of the Spices Trading Corporation Limited, Bangalore and related papers.
  - IV. Report and Accounts (1990-91) of

<sup>@</sup>Previously 1974. Unstarred Ouestion transferred from the 11th December, 1991.